

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 29.01.2025									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	7059/2025	29.01.2025	CRLMC-300/2025	B.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(Seat No-)
2	7060/2025	29.01.2025	CRLMC-4422/2024	A.K.SAHO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-)
3	7061/2025	29.01.2025	CRLMC-4075/2024	D.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2025-02-25		(Seat No-)
4	7062/2025	29.01.2025	CRLMP-1669/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-01-24		(Seat No-)
5	7063/2025	29.01.2025	CRLMP-38/2025	T.K.MOHANTA	C.O.	COURT NO. 3	Order Dtd. 2025-01-24		(Seat No-)
6	7064/2025	29.01.2025	CRLMC-2810/2024	M.R.SAHO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Seat No-)
7	7065/2025	29.01.2025	CRLMC-276/2025	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-24		(Seat No-)
8	7066/2025	29.01.2025	CRLMC-272/2025	B.B.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-)
9	7067/2025	29.01.2025	CRLMC-299/2025	R.K.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-01-27	CRIMINAL MISC	(Seat No-6)
10	7068/2025	29.01.2025	CRLMC-294/2025	J.KAMILA	C.O.	COURT NO. 15	Order Dtd. 2025-03-06		(Seat No-6)

11	7069/2025	29.01.2025	CRLMC-330/2025	A.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Se at No-6)
12	7070/2025	29.01.2025	CRLMC-4918/2024	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Se at No-6)
13	7077/2025	29.01.2025	ABLAPL-12768/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-2	(Se at No-7)
14	7078/2025	29.01.2025	ABLAPL-12207/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-2	(Se at No-9)
15	7080/2025	29.01.2025	ABLAPL-12768/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-2	(Se at No-7)
16	7081/2025	29.01.2025	ABLAPL-13400/2024	LAXMINARAYAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-2	(Se at No-18)
17	7082/2025	29.01.2025	ABLAPL-13131/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-2	(Se at No-7)
18	7083/2025	29.01.2025	ABLAPL-14662/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Se at No-7)
19	7085/2025	29.01.2025	ABLAPL-14229/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Se at No-7)
20	7086/2025	29.01.2025	ABLAPL-14325/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Se at No-7)
21	7087/2025	29.01.2025	ABLAPL-14323/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Se at No-7)
22	7088/2025	29.01.2025	BLAPL-542/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Se at No-7)
23	7089/2025	29.01.2025	ABLAPL-2251/2024	KK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-2	(Se at No-7)

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24	7090/2025	29.01.2025	WP (C) - 1414/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2025-01-27		(Seat No-11)
25	7091/2025	29.01.2025	ABLAPL-14247/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No-11)
26	7092/2025	29.01.2025	ABLAPL-4380/2024	AK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-11)
27	7093/2025	29.01.2025	CRLMC-275/2025	PRAMOD KUMAR ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-11)
28	7094/2025	29.01.2025	ABLAPL-14199/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-11)
29	7095/2025	29.01.2025	CRLMC-308/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-11)
30	7096/2025	29.01.2025	ABLAPL-8525/2024	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-1	(Seat No-4)
31	7097/2025	29.01.2025	WP (C) - 2003/2025	SUBASH CHANDRA PANI	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Seat No-4)
32	7098/2025	29.01.2025	ABLAPL-14680/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-4)
33	7099/2025	29.01.2025	ABLAPL-9558/2024	C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-2	(Seat No-10)
34	7100/2025	29.01.2025	CRLMC-296/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No-10)
35	7101/2025	29.01.2025	ABLAPL-14714/2024	L SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-1	(Seat No-4)
36	7102/2025	29.01.2025	ABLAPL-13228/2025	R. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-01-27		(Seat No-4)

			024			OLD			No-4)
37	7103/2025	29.01.2025	WP (C) - 595/2025	J R BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH -1	(Se at No-30)
38	7104/2025	29.01.2025	ABLAPL-319/2024	S BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-01-27	BAIL-2	(Se at No-10)
39	7105/2025	29.01.2025	CRLMC-3521/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Se at No-10)
40	7106/2025	29.01.2025	CRLMC-263/2025	R R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Se at No-10)
41	7107/2025	29.01.2025	ABLAPL-364/2024	N SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-01-27	BAIL-1	(Se at No-5)
42	7108/2025	29.01.2025	ABLAPL-7240/2024	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-01-27		(Se at No-5)
43	7109/2025	29.01.2025	ABLAPL-13813/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Se at No-5)
44	7110/2025	29.01.2025	CRLMC-3522/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	CRIMINAL MISC	(Se at No-6)
45	7111/2025	29.01.2025	ABLAPL-6699/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-2	(Se at No-12)
46	7112/2025	29.01.2025	ABLAPL-11266/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Se at No-12)
47	7113/2025	29.01.2025	CRLMC-3563/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Se at No-12)
48	7115/2025	29.01.2025	ABLAPL-239/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	BAIL-1	(Se at No-1)
49	7116/2	29.01.20	MATA-	BIKASH	C.O.	COURT	Order Dtd. 2025-	FIRST	(Se

	025	25	339/2024	PARIJA		NO. 23	01-27	APPEAL	at No-1)
50	7117/2025	29.01.2025	BLAPL-529/2025	MANOJ KUMAR NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-01-27		(Se at No-1)
51	7126/2025	29.01.2025	CONTC-7313/2024	B SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	CONTEMPT	(Se at No-2)
52	7127/2025	29.01.2025	WP (C) - 2332/2025	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	WRIT BRANCH -7	(Se at No-44)
53	7128/2025	29.01.2025	WP (C) - 2339/2025	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	WRIT BRANCH -7	(Se at No-44)
54	7129/2025	29.01.2025	WP (C) - 2341/2025	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Se at No-44)
55	7130/2025	29.01.2025	WP (C) - 2342/2025	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Se at No-44)
56	7131/2025	29.01.2025	WP (C) - 2344/2025	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	WRIT BRANCH -7	(Se at No-44)
57	7132/2025	29.01.2025	WP (C) - 2345/2025	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Se at No-44)
58	7133/2025	29.01.2025	WP (C) - 2357/2025	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	WRIT BRANCH -7	(Se at No-44)
59	7134/2025	29.01.2025	WP (C) - 19643/2020	B.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-27	WRIT BRANCH -2	(Se at No-9)
60	7135/2025	29.01.2025	CONTC-4815/2024	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se at No-9)
61	7137/2025	29.01.2025	CONTC-4260/2024	M R ROURTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	CONTEMPT	(Se at No-7)

62	7138/2025	29.01.2025	CONTC-4613/2024	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	CONTEMPT	(Se at No-7)
63	7139/2025	29.01.2025	CONTC-4664/2024	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se at No-7)
64	7140/2025	29.01.2025	CONTC-4660/2024	M R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	CONTEMPT	(Se at No-7)
65	7142/2025	29.01.2025	CONTC-4659/2024	M R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	CONTEMPT	(Se at No-5)
66	7143/2025	29.01.2025	CONTC-4658/2024	M R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se at No-5)
67	7145/2025	29.01.2025	CONTC-4655/2024	M R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se at No-5)
68	7152/2025	29.01.2025	WP (C) - 17621/2024	N K ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	WRIT BRANCH -3	(Se at No-28)
69	7153/2025	29.01.2025	CONTC-6446/2024	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se at No-28)
70	7154/2025	29.01.2025	CONTC-6761/2024	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se at No-28)
71	7155/2025	29.01.2025	CONTC-6702/2024	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se at No-28)
72	7156/2025	29.01.2025	CONTC-4814/2024	C R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	CONTEMPT	(Se at No-2)
73	7157/2025	29.01.2025	ABLAPL-729/2025	BISWOJEE T LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Se at No-2)
74	7158/2025	29.01.2025	WP (C) - 29207/2020	D BISWAL	C.O.	COURT NO. 22	Order Dtd. 2025-01-27	WRIT BRANCH -8	(Se at No-)

									41)
75	7159/2025	29.01.2025	WPC (OA) - 153/2017	B SAMAL	C.O.	COURT NO. 25	Order Dtd. 2022-08-25	OA Branch	(Se at No-1)
76	7160/2025	29.01.2025	WPC (OA) - 2050/2018	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	OA Branch	(Se at No-1)
77	7161/2025	29.01.2025	ABLAPL-292/2025	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Se at No-1)
78	7162/2025	29.01.2025	WP (C) - 31323/2024	M R ROUSTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH -7	(Se at No-48)
79	7163/2025	29.01.2025	ABLAPL-8417/2024	S R PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-48)
80	7164/2025	29.01.2025	CRLA-429/2018	C R SAHU	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-5)
81	7165/2025	29.01.2025	WP (C) - 24052/2019	M/S. SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28	WRIT BRANCH -5	(Se at No-20)
82	7166/2025	29.01.2025	WP (C) - 32666/2024	R N BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
83	7167/2025	29.01.2025	WP (C) - 32653/2024	R N BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28	WRIT BRANCH -8	(Se at No-39)
84	7169/2025	29.01.2025	WP (C) - 32660/2024	R N BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se at No-39)
85	7171/2025	29.01.2025	WP (C) - 32667/2024	R N BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se at No-39)
86	7173/2025	29.01.2025	WP (C) - 4147/2022	S K PATNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-24	WRIT BRANCH -1	(Se at No-30)

87	7183/2025	29.01.2025	WP (C) - 1269/2025	K. C. MAJHI	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Se at No-30)
88	7185/2025	29.01.2025	WP (C) - 1254/2025	K. C. MAJHI	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Se at No-30)
89	7187/2025	29.01.2025	WP (C) - 1252/2025	K. C. MAJHI	C.O.	COURT NO. 6	Order Dtd. 2025-01-27	WRIT BRANCH -6	(Se at No-24)
90	7189/2025	29.01.2025	WP (C) - 27353/2023	SATYABRATA MOHANTY (1)	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH -6	(Se at No-25)
91	7191/2025	29.01.2025	WP (C) - 1246/2025	K. C. MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH -6	(Se at No-24)
92	7193/2025	29.01.2025	CRLREV-441/2021	RK MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-01-28	CRIMINAL REVISION	(Se at No-4)
93	7195/2025	29.01.2025	WP (C) - 1245/2025	K. C. MAJHI	C.O.	COURT NO. 6	Order Dtd. 2025-01-27	WRIT BRANCH -8	(Se at No-43)
94	7197/2025	29.01.2025	WP (C) - 15349/2024	BS RAYAGURU	C.O.	COURT NO. 20	Order Dtd. 2025-01-28	WRIT BRANCH -1	(Se at No-3)
95	7198/2025	29.01.2025	WP (C) - 1239/2025	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2025-01-27	WRIT BRANCH -2	(Se at No-34)
96	7200/2025	29.01.2025	WP (C) - 1236/2025	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2025-01-27		(Se at No-34)
97	7201/2025	29.01.2025	WP (C) - 1212/2025	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2025-01-27		(Se at No-34)
98	7202/2025	29.01.2025	WP (C) - 1210/2025	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2025-01-27	WRIT BRANCH -8	(Se at No-43)
99	7205/2025	29.01.2025	WP (C) - 1153/2025	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2025-01-27		(Se at No-34)

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100	7211/2025	29.01.2025	WP (C) - 1151/2025	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2025-01-27		(Seat No-43)
101	7212/2025	29.01.2025	WP (C) - 1148/2025	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2025-01-27		(Seat No-43)
102	7214/2025	29.01.2025	WP (C) - 1147/2025	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2025-01-27		(Seat No-43)
103	7216/2025	29.01.2025	WP (C) - 1128/2025	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2025-01-27	WRIT BRANCH -5	(Seat No-20)
104	7218/2025	29.01.2025	WP (C) - 1127/2025	K. C. MAJHI	C.O.	COURT NO. 6	Order Dtd. 2025-01-27	WRIT BRANCH -5	(Seat No-47)
105	7220/2025	29.01.2025	WP (C) - 2566/2025	B. B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-01-28		(Seat No-47)
106	7222/2025	29.01.2025	WP (C) - 32982/2024	SANJAY KUMAR BEHERA	C.O.	IN CHAMBERS	Order Dtd. 2025-01-27	WRIT BRANCH -1	(Seat No-2)
107	7223/2025	29.01.2025	WP (C) - 850/2025	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH -5	(Seat No-20)
108	7225/2025	29.01.2025	WP (C) - 1995/2025	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-20)
109	7227/2025	29.01.2025	WP (C) - 2004/2025	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-20)
110	7229/2025	29.01.2025	WP (C) - 2081/2025	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-20)
111	7231/2025	29.01.2025	WP (C) - 2075/2025	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-20)
112	7233/2025	29.01.2025	WP (C) - 32357/2	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01-24	WRIT BRANCH	(Seat at

			024					-3	No-12)
113	7235/2025	29.01.2025	WP (C) - 32971/2024	ASHOK KUMAR BEHERA	C.O.	IN CHAMBERS	Order Dtd. 2025-01-10		(Seat No-12)
114	7237/2025	29.01.2025	WP (C) - 2009/2025	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-12)
115	7239/2025	29.01.2025	WP (C) - 2024/2025	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-12)
116	7249/2025	29.01.2025	RPFAM-31/2020	D P DASH	C.O.	COURT NO. 5	Order Dtd. 2025-01-28	FIRST APPEAL	(Seat No-1)
117	7250/2025	29.01.2025	WP (C) - 1139/2025	P K LENKA	C.O.	COURT NO. 21	Order Dtd. 2025-01-28		(Seat No-1)
118	7251/2025	29.01.2025	WP (C) - 1501/2025	KALI PRASAD MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-28	WRIT BRANCH -1	(Seat No-31)
119	7252/2025	29.01.2025	WP (C) - 1244/2025	L SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-01-28		(Seat No-31)
120	7253/2025	29.01.2025	WP (C) - 1260/2025	S BARDHAN	C.O.	COURT NO. 21	Order Dtd. 2025-01-28		(Seat No-31)
121	7254/2025	29.01.2025	WP (C) - 2048/2025	A K SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-01-28		(Seat No-31)
122	7255/2025	29.01.2025	WP (C) - 22921/2018	S K BEHERA	C.O.	DR (J)	Order Dtd. 2025-02-17	WRIT BRANCH -8	(Seat No-43)
123	7256/2025	29.01.2025	WP (C) - 29987/2024	S DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-28		(Seat No-43)
124	7257/2025	29.01.2025	WP (C) - 32324/2024	D K JENA	C.O.	COURT NO. 21	Order Dtd. 2025-01-28	WRIT BRANCH -3	(Seat No-12)
12	7258/2	29.01.20	WP (C) -	D K	C.O.	COURT	Order Dtd. 9999-	WRIT	(Se

5	025	25	1908/2025	MOHANTY		NO. 2 OLD	12-31	BRANCH -3	at No- 28)
126	7259/2025	29.01.2025	BLAPL-547/2025	BRAJA KISHOR PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Se at No- 28)
127	7260/2025	29.01.2025	WP (C) - 340/2025	S BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-01-27	WRIT BRANCH -8	(Se at No- 42)
128	7261/2025	29.01.2025	BLAPL-12443/2024	SWAYAMPRAVA DASH	C.O.	COURT NO. 21	Order Dtd. 2025-01-28		(Se at No- 42)
129	7262/2025	29.01.2025	ABLAPL-4732/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16		(Se at No- 42)
130	7263/2025	29.01.2025	WP (C) - 28298/2024	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Se at No- 42)
131	7264/2025	29.01.2025	WP (C) - 32967/2024	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH -2	(Se at No- 6)
132	7265/2025	29.01.2025	WP (C) - 32768/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -5	(Se at No- 21)
133	7266/2025	29.01.2025	WP (C) - 28298/2024	G C BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Se at No- 21)
134	7267/2025	29.01.2025	WP (C) - 26012/2024	R K PATNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Se at No- 21)
135	7268/2025	29.01.2025	WP (C) - 26002/2024	R K PATNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Se at No- 21)
136	7269/2025	29.01.2025	WP (C) - 25998/2024	R K PATNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Se at No- 21)
137	7271/2025	29.01.2025	WP (C) - 24641/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Se at No- 21)

138	7272/2025	29.01.2025	WP (C) - 32980/2024	H K PANDA	C.O.	IN CHAMBERS	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
139	7273/2025	29.01.2025	WP (C) - 25997/2024	R K PATNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Seat No-122)
140	7274/2025	29.01.2025	WP (C) - 24469/2024	J R KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-122)
141	7275/2025	29.01.2025	WP (C) - 2747/2025	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-02-11		(Seat No-122)
142	7276/2025	29.01.2025	WP (C) - 24219/2024	J R KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-122)
143	7277/2025	29.01.2025	WP (C) - 24215/2024	J R KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-122)
144	7278/2025	29.01.2025	WP (C) - 24212/2024	JYOTI RANJAN KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No-122)
145	7280/2025	29.01.2025	WP (C) - 2085/2025	P K BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH -3	(Seat No-28)
146	7281/2025	29.01.2025	WP (C) - 1962/2025	M K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH -5	(Seat No-47)
147	7282/2025	29.01.2025	WP (C) - 1815/2025	C SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH -3	(Seat No-28)
148	7284/2025	29.01.2025	WP (C) - 1606/2025	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION	(Seat No-114)

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149	7285/2025	29.01.2025	WP (C) - 1604/2025	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Se at No-43)
150	7286/2025	29.01.2025	WP (C) - 1567/2025	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
151	7287/2025	29.01.2025	WP (C) - 2053/2025	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Se at No-101)
152	7288/2025	29.01.2025	WP (C) - 2111/2025	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 6	Order Dtd. 2025-01-27	WRIT BRANCH -5	(Se at No-47)
153	7289/2025	29.01.2025	CMP- 20/2025	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-28		(Se at No-47)
154	7290/2025	29.01.2025	CMP- 1306/2024	L. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-25		(Se at No-47)
155	7291/2025	29.01.2025	CMP- 19/2025	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-28		(Se at No-47)
156	7292/2025	29.01.2025	WP (C) - 2445/2025	K C MAJHI	C.O.	COURT NO. 6	Order Dtd. 2025-01-27	WRIT BRANCH -7	(Se at No-5)
157	7293/2025	29.01.2025	WP (C) - 2091/2025	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
158	7294/2025	29.01.2025	WP (C) - 32151/2024	S K SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-02-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
159	7295/2025	29.01.2025	WP (C) - 30986/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 14	Order Dtd. 2025-01-27	WRIT BRANCH -3	(Se at No-

									28)
160	7296/2025	29.01.2025	BLAPL-10252/2024	J DEHURI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Se at No-28)
161	7297/2025	29.01.2025	WP (C) - 2386/2025	D K JENA	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Se at No-28)
162	7298/2025	29.01.2025	WP (C) - 1278/2025	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
163	7299/2025	29.01.2025	BLAPL-578/2025	R K MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-01-28	BAIL-2	(Se at No-11)
164	7301/2025	29.01.2025	BLAPL-544/2025	P R MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Se at No-11)
165	7302/2025	29.01.2025	BLAPL-591/2025	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 10	Order Dtd. 2025-01-28	BAIL-2	(Se at No-17)
166	7303/2025	29.01.2025	BLAPL-606/2025	S SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-28	BAIL-2	(Se at No-10)
167	7304/2025	29.01.2025	BLAPL-572/2025	KEDAR SANKAR SAHU	C.O.	COURT NO. 10	Order Dtd. 2025-01-28	BAIL-1	(Se at No-15)
168	7305/2025	29.01.2025	BLAPL-603/2025	A S PAUL	C.O.	COURT NO. 10	Order Dtd. 2025-01-28		(Se at No-15)
169	7306/2025	29.01.2025	BLAPL-576/2025	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-28	BAIL-1	(Se at No-15)
170	7307/2025	29.01.2025	WP (C) - 2268/2025	T K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-28	WRIT BRANCH -6	(Se at No-25)
171	7308/2025	29.01.2025	WP (C) - 2226/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-18		(Se at No-25)

17 2	7309/2 025	29.01.20 25	BLAPL- 316/202 5	R K MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025- 01-28		(Se at No- 25)
17 3	7310/2 025	29.01.20 25	WP(C)- 2478/20 25	T K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025- 01-28	WRIT BRANCH -6	(Se at No- 25)
17 4	7311/2 025	29.01.20 25	BLAPL- 587/202 5	P K BARIK	C.O.	COURT NO. 10	Order Dtd. 2025- 01-28		(Se at No- 25)
17 5	7312/2 025	29.01.20 25	BLAPL- 458/202 5	A K SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025- 01-21	BAIL-1	(Se at No- 15)
17 6	7313/2 025	29.01.20 25	BLAPL- 565/202 5	RABINDRA NATH PANDA	C.O.	COURT NO. 10	Order Dtd. 2025- 01-27	BAIL-1	(Se at No- 5)
17 7	7314/2 025	29.01.20 25	WP(C)- 2492/20 25	T K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025- 01-28	WRIT BRANCH -8	(Se at No- 39)
17 8	7315/2 025	29.01.20 25	BLAPL- 595/202 5	SANTOSH KUMAR ATABUDHI	C.O.	COURT NO. 10	Order Dtd. 2025- 01-28		(Se at No- 39)
17 9	7316/2 025	29.01.20 25	WP(C)- 2221/20 25	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 02-18	WRIT BRANCH -7	(Se at No- 44)
18 0	7317/2 025	29.01.20 25	BLAPL- 575/202 5	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 10	Order Dtd. 2025- 01-28	BAIL-2	(Se at No- 11)
18 1	7318/2 025	29.01.20 25	WP(C)- 2650/20 25	S R PANI	C.O.	COURT NO. 1	Order Dtd. 2025- 02-05	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 107 )
18 2	7319/2 025	29.01.20 25	WP(C)- 2103/20 25	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2025- 01-28	WRIT BRANCH -5	(Se at No- 47)
18 3	7320/2 025	29.01.20 25	WP(C)- 2670/20 25	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025- 02-05	WRIT BRANCH -2	(Se at No- 6)
18	7321/2	29.01.20	CONTC-	T BAG	C.O.	COURT	Order Dtd. 2025-		(Se

4	025	25	4443/20 24			NO. 25	01-28		at No- 6)
18 5	7322/2 025	29.01.20 25	WP (C) - 1307/20 25	M NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28	WRIT BRANCH -6	(Se at No- 24)
18 6	7323/2 025	29.01.20 25	CONTC- 4414/20 24	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28		(Se at No- 24)
18 7	7324/2 025	29.01.20 25	WP (C) - 2668/20 25	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025- 02-05	WRIT BRANCH -1	(Se at No- 1)
18 8	7325/2 025	29.01.20 25	WP (C) - 1391/20 25	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 01-28	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 113 )
18 9	7326/2 025	29.01.20 25	WP (C) - 1394/20 25	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 01-28		(Se at No- 113 )
19 0	7327/2 025	29.01.20 25	WP (C) - 905/202 5	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 01-28		(Se at No- 113 )
19 1	7328/2 025	29.01.20 25	WP (C) - 1036/20 25	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025- 02-18	WRIT BRANCH -4	(Se at No- 19)
19 2	7329/2 025	29.01.20 25	CONTC- 4445/20 24	T BAG	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28		(Se at No- 19)
19 3	7330/2 025	29.01.20 25	WP (C) - 1000/20 25	M NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28	WRIT BRANCH -7	(Se at No- 10)
19 4	7331/2 025	29.01.20 25	WP (C) - 2394/20 25	K P DAS	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28	WRIT BRANCH -8	(Se at No- 29)
19 5	7332/2 025	29.01.20 25	WP (C) - 26122/2 024	T SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28		(Se at No- 29)

19 6	7333/2 025	29.01.20 25	WP (C) - 2464/20 25	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 107 )
19 7	7334/2 025	29.01.20 25	WP (C) - 26121/2 024	T SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025- 01-28		(Se at No- 107 )
19 8	7335/2 025	29.01.20 25	WP (C) - 997/202 5	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 01-28	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 119 )
19 9	7336/2 025	29.01.20 25	WP (C) - 2356/20 25	P L MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28		(Se at No- 119 )
20 0	7337/2 025	29.01.20 25	WP (C) - 1930/20 25	DILIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025- 02-18	WRIT BRANCH -5	(Se at No- 47)
20 1	7338/2 025	29.01.20 25	WP (C) - 1763/20 25	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28		(Se at No- 47)
20 2	7339/2 025	29.01.20 25	WP (C) - 1289/20 25	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28	WRIT BRANCH -8	(Se at No- 43)
20 3	7340/2 025	29.01.20 25	WP (C) - 21996/2 024	T BAG	C.O.	COURT NO. 23	Order Dtd. 2025- 01-28		(Se at No- 43)
20 4	7341/2 025	29.01.20 25	WP (C) - 1372/20 25	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28	WRIT BRANCH -3	(Se at No- 28)
20 5	7342/2 025	29.01.20 25	WP (C) - 1316/20 25	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28		(Se at No- 28)
20 6	7343/2 025	29.01.20 25	WP (C) - 1001/20 21	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025- 01-28	WRIT BRANCH -2	(Se at No- 45)
20 7	7344/2 025	29.01.20 25	WP (C) - 1286/20	S K RATH	C.O.	COURT NO. 3	Order Dtd. 2025- 01-28		(Se at

			25			OLD			No-45)
208	7345/2025	29.01.2025	WP (C) - 1268/2025	S K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28		(Se at No-45)
209	7346/2025	29.01.2025	WP (C) - 1271/2025	S K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28	WRIT BRANCH -7	(Se at No-44)
210	7347/2025	29.01.2025	WP (C) - 1216/2025	S K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-122)
211	7348/2025	29.01.2025	WP (C) - 1224/2025	S K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28	WRIT BRANCH -4	(Se at No-19)
212	7349/2025	29.01.2025	WP (C) - 1600/2025	S K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28	WRIT BRANCH -2	(Se at No-34)
213	7350/2025	29.01.2025	WP (C) - 1559/2025	S K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
214	7351/2025	29.01.2025	WP (C) - 1543/2025	S K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28		(Se at No-103)
215	7352/2025	29.01.2025	WP (C) - 1541/2025	S K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28		(Se at No-103)
216	7353/2025	29.01.2025	WP (C) - 1507/2025	S K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28		(Se at No-103)
217	7354/2025	29.01.2025	WP (C) - 1611/2025	J LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH -8	(Se at No-43)
218	7355/2025	29.01.2025	WP (C) - 2119/2025	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se at No-

									43)
219	7356/2025	29.01.2025	WP (C) - 1846/2025	J LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH -1	(Se at No-31)
220	7357/2025	29.01.2025	WP (C) - 1166/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
221	7358/2025	29.01.2025	WP (C) - 2093/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH -2	(Se at No-34)
222	7359/2025	29.01.2025	WP (C) - 1577/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH -8	(Se at No-43)
223	7360/2025	29.01.2025	WP (C) - 1551/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Se at No-43)
224	7361/2025	29.01.2025	WP (C) - 1756/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH -6	(Se at No-25)
225	7362/2025	29.01.2025	WP (C) - 1581/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH -1	(Se at No-31)
226	7363/2025	29.01.2025	WP (C) - 30024/2024	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH -1	(Se at No-1)
227	7364/2025	29.01.2025	WA- 1566/2024	S NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-28	WRIT APPEAL	(Se at No-2)
228	7365/2025	29.01.2025	WA- 253/2025	S R PANI	C.O.	COURT NO. 1	Order Dtd. 2025-03-17		(Se at No-2)
229	7366/2025	29.01.2025	BLAPL- 11826/2024	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-01-27		(Se at No-2)
230	7367/2025	29.01.2025	BLAPL- 11740/2024	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-01-27		(Se at No-2)

23 1	7370/2 025	29.01.20 25	WP (C) - 31778/2 023	G.R.PATR A	C.O.	COURT NO. 6	Order Dtd. 2025- 01-27	WRIT BRANCH -6	(Se at No- 24)
23 2	7372/2 025	29.01.20 25	RSA- 337/201 5	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2025- 03-17	SECOND APPEAL	(Se at No- 1)
23 3	7373/2 025	29.01.20 25	RSA- 308/202 3	M.K.PANI	C.O.	COURT NO. 7	Order Dtd. 2025- 03-24	SECOND APPEAL	(Se at No- 1)
23 4	7374/2 025	29.01.20 25	RSA- 77/2024	S.C.SUND ARA	C.O.	COURT NO. 12	Order Dtd. 2025- 04-07	SECOND APPEAL	(Se at No- 4)
23 5	7376/2 025	29.01.20 25	WP (C) - 8771/20 20	M.BARAL	C.O.	COURT NO. 22	Order Dtd. 2025- 01-27	WRIT BRANCH -2	(Se at No- 45)
23 6	7377/2 025	29.01.20 25	WP (C) - 18299/2 023	A.K.BEHE RA	C.O.	COURT NO. 1	Order Dtd. 2025- 01-24	WRIT BRANCH -6	(Se at No- 26)
23 7	7378/2 025	29.01.20 25	WP (C) - 2329/20 25	M. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025- 02-17	WRIT BRANCH -7	(Se at No- 44)
23 8	7381/2 025	29.01.20 25	WP (C) - 6487/20 24	S.K.NAYA K	C.O.	COURT NO. 10	Order Dtd. 2025- 01-27	WRIT BRANCH -4	(Se at No- 37)
23 9	7382/2 025	29.01.20 25	WP (C) - 6544/20 24	S.K.NAYA K	C.O.	COURT NO. 10	Order Dtd. 2025- 01-27	WRIT BRANCH -7	(Se at No- 48)
24 0	7383/2 025	29.01.20 25	WP (C) - 6537/20 24	S.K.NAYA K	C.O.	COURT NO. 10	Order Dtd. 2025- 01-27	WRIT BRANCH -7	(Se at No- 48)
24 1	7385/2 025	29.01.20 25	WP (C) - 6549/20 24	S.K.NAYA K	C.O.	COURT NO. 10	Order Dtd. 2025- 01-27	WRIT BRANCH -7	(Se at No- 48)
24 2	7386/2 025	29.01.20 25	WP (C) - 6551/20 24	S.K.NAYA K	C.O.	COURT NO. 10	Order Dtd. 2025- 01-27	WRIT BRANCH -7	(Se at No- 48)
24 3	7387/2 025	29.01.20 25	WP (C) - 6553/20 24	S.K.NAYA K	C.O.	COURT NO. 10	Order Dtd. 2025- 01-27	WRIT BRANCH -7	(Se at No- 48)

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24 4	7389/2 025	29.01.20 25	WP (C) - 2368/20 25	K. C. PANDA	C.O.	COURT NO. 10	Order Dtd. 2025- 01-27	WRIT BRANCH -7	(Se at No- 44)
24 5	7391/2 025	29.01.20 25	BLAPL- 9726/20 24	DP DASH	C.O.	COURT NO. 12	Order Dtd. 2025- 01-22	BAIL-2	(Se at No- 11)
24 6	7392/2 025	29.01.20 25	WP (C) - 2542/20 25	D. P. DASH	C.O.	COURT NO. 6	Order Dtd. 2025- 01-28	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 113 )
24 7	7394/2 025	29.01.20 25	WP (C) - 1321/20 25	G. K. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2025- 01-22	WRIT BRANCH -7	(Se at No- 10)
24 8	7395/2 025	29.01.20 25	WP (C) - 954/202 5	KC PANDA	C.O.	COURT NO. 20	Order Dtd. 2025- 01-29		(Se at No- 10)
24 9	7398/2 025	29.01.20 25	RSA- 307/202 3	M K PANI	C.O.	COURT NO. 7	Order Dtd. 2025- 03-24	SECOND APPEAL	(Se at No- 1)
25 0	7399/2 025	29.01.20 25	WP (C) - 31024/2 024	RAJIBA BIHARI MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-28		(Se at No- 1)
25 1	7400/2 025	29.01.20 25	WP (C) - 2367/20 25	H.K.DAS	C.O.	COURT NO. 6	Order Dtd. 2025- 01-27		(Se at No- 1)
25 2	7401/2 025	29.01.20 25	RSA- 276/202 4	A K MISHRA	C.O.	COURT NO. 12	Order Dtd. 2025- 04-07		(Se at No- 1)
25 3	7402/2 025	29.01.20 25	BLAPL- 599/202 5	NIRANJAN PANDA	C.O.	COURT NO. 10	Order Dtd. 2025- 01-28		(Se at No- 1)
25 4	7403/2 025	29.01.20 25	WP (C) - 32507/2 024	U P BAG	C.O.	COURT NO. 12	Order Dtd. 2025- 03-11		(Se at No- 1)
25 5	7404/2 025	29.01.20 25	WP (C) - 2806/20 25	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025- 01-28	WRIT BRANCH -1	(Se at No- 1)

256	7405/2025	29.01.2025	WP (C) - 2161/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH -5	(Se at No-47)
257	7406/2025	29.01.2025	WP (C) - 1494/2025	A K ROUL	C.O.	COURT NO. 12	Order Dtd. 2025-02-25	WRIT BRANCH -1	(Se at No-31)
258	7407/2025	29.01.2025	CMP- 1447/2024	SUBHA KUMAR MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-28		(Se at No-31)
259	7409/2025	29.01.2025	CRLMP- 1758/2024	AJIT KUMAR PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Se at No-31)
260	7411/2025	29.01.2025	CRLMP- 1784/2024	S BEHERA	C.O.	IN CHAMBERS	Order Dtd. 2025-01-28	WRIT BRANCH -8	(Se at No-29)
261	7412/2025	29.01.2025	CRLMP- 1590/2024	S P SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Se at No-29)
262	7413/2025	29.01.2025	CRLMP- 1690/2024	H K PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Se at No-29)
263	7414/2025	29.01.2025	ARBA- 32/2024	S K BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Se at No-29)
264	7415/2025	29.01.2025	WP (C) - 32922/2024	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-10		(Se at No-29)
265	7417/2025	29.01.2025	WP (C) - 29590/2024	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-01-28		(Se at No-29)
266	7418/2025	29.01.2025	WP (C) - 1884/2025	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-01-21	WRIT BRANCH -3	(Se at No-28)
267	7419/2025	29.01.2025	WP (C) - 1285/2025	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2025-01-28		(Se at No-28)
268	7420/2025	29.01.2025	WP (C) - 32597/2024	B DAS	C.O.	COURT NO. 6	Order Dtd. 2025-01-16		(Se at No-28)

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269	7422/2025	29.01.2025	WP (C) - 1024/2025	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-28)
270	7427/2025	29.01.2025	WP (C) - 1647/2025	M K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-28)
271	7428/2025	29.01.2025	WP (C) - 2326/2025	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-28)
272	7429/2025	29.01.2025	BLAPL-61/2025	S HUSSIAN	C.O.	COURT NO. 6	Order Dtd. 2025-01-28		(Se at No-28)
273	7435/2025	29.01.2025	MATA-18/2024	RC MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-01-28	FIRST APPEAL	(Se at No-5)
274	7436/2025	29.01.2025	WP (C) - 13316/2024	P K MISHRA	C.O.	COURT NO. 7	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-122)
275	7438/2025	29.01.2025	WP (C) - 9520/2024	B BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
276	7439/2025	29.01.2025	MATA-56/2024	P BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-01-28	FIRST APPEAL	(Se at No-5)
277	7441/2025	29.01.2025	MATA-56/2024	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2025-01-28	FIRST APPEAL	(Se at No-5)
278	7442/2025	29.01.2025	WP (C) - 32001/2024	G. C. JENA	C.O.	COURT NO. 6	Order Dtd. 2025-01-28	WRIT BRANCH -2	(Se at No-7)
279	7448/2025	29.01.2025	CRLA-501/2024	BISWARAN JAN DALAI	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-11)
280	7450/2025	29.01.2025	MATA-104/201	K C PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-01-28	FIRST APPEAL	(Se at

			6						No-5)
28 1	7453/2 025	29.01.20 25	ABLAPL- 13131/2 024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-27	BAIL-2	(Se at No- 7)
28 2	7454/2 025	29.01.20 25	MATA- 104/201 6	P K ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2025- 01-28	FIRST APPEAL	(Se at No- 5)
28 3	7464/2 025	29.01.20 25	ABLAPL- 8809/20 24	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	BAIL-2	(Se at No- 11)
28 4	7466/2 025	29.01.20 25	WP (C) - 32308/2 023	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2025- 02-25Judgement Dtd. 2025-02- 25, Petition, Appe almemo,	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 121 )
28 5	7467/2 025	29.01.20 25	WP (C) - 898/202 5	R.K.MALL ICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-28	WRIT BRANCH -5	(Se at No- 20)
28 6	7468/2 025	29.01.20 25	BLAPL- 11865/2 024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025- 01-28	BAIL-1	(Se at No- 3)
28 7	7469/2 025	29.01.20 25	WPC (OA) - 3285/20 18	R C MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025- 01-21	OA Branch	(Se at No- 1)
28 8	7470/2 025	29.01.20 25	WP (C) - 22105/2 016	N ROUT	C.O.	COURT NO. 25	Order Dtd. 2025- 01-28	WRIT BRANCH -7	(Se at No- 18)
28 9	7471/2 025	29.01.20 25	CRLMC- 214/202 5	AMLAN SHAKTI PAUL	C.O.	COURT NO. 15	Order Dtd. 2025- 01-22		(Se at No- 18)
29 0	7472/2 025	29.01.20 25	WP (C) - 2905/20 25	M NAIK	C.O.	COURT NO. 25	Order Dtd. 9999- 12-31	WRIT BRANCH -3	(Se at No- 11)
29 1	7473/2 025	29.01.20 25	WP (C) - 36839/2 022	G C BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025- 01-28	WRIT BRANCH -1	(Se at No- 3)
29 2	7479/2 025	29.01.20 25	BLAPL- 989/202 4	K R JENA	C.O.	COURT NO. 17	Order Dtd. 2025- 03-05		(Se at No-

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293	7483/2025	29.01.2025	WP (C) - 2704/2025	M. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH -8	(Se at No-29)
294	7485/2025	29.01.2025	WP (C) - 2117/2025	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -5	(Se at No-47)
295	7486/2025	29.01.2025	BLAPL-481/2025	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01-27		(Se at No-47)
296	7489/2025	29.01.2025	WP (C) - 2193/2025	A. K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-02-17	WRIT BRANCH -6	(Se at No-25)
297	7491/2025	29.01.2025	WP (C) - 2819/2025	D SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-01-29	WRIT BRANCH -2	(Se at No-6)
298	7492/2025	29.01.2025	ABLAPL-704/2025	HK PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Se at No-15)
299	7493/2025	29.01.2025	ABLAPL-703/2025	AMARESH DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Se at No-14)
300	7494/2025	29.01.2025	ABLAPL-702/2025	HK PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Se at No-14)
301	7495/2025	29.01.2025	ABLAPL-697/2025	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Se at No-14)
302	7496/2025	29.01.2025	ABLAPL-699/2025	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Se at No-14)
303	7497/2025	29.01.2025	CRLA-357/2024	S K BISWAL	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-10)
304	7498/2025	29.01.2025	CRLMC-2804/2024	R SETHI	C.O.	COURT NO. 12	Order Dtd. 2025-01-28		(Se at No-10)
305	7500/2025	29.01.2025	ABLAPL-705/2025	KN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Se at

			5						No-10)
306	7501/2025	29.01.2025	BLAPL-582/2025	P K DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01-28	BAIL-2	(Se at No-16)
307	7502/2025	29.01.2025	WP(C)-2261/2025	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH -6	(Se at No-25)
308	7503/2025	29.01.2025	ABLAPL-9315/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-20	BAIL-1	(Se at No-3)
309	7504/2025	29.01.2025	ABLAPL-9243/2024	HARIHAR SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-1	(Se at No-3)
310	7505/2025	29.01.2025	WP(C)-1936/2025	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-31		(Se at No-3)
311	7506/2025	29.01.2025	ABLAPL-842/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Se at No-3)
312	7507/2025	29.01.2025	WP(C)-2405/2025	R.K.DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	WRIT BRANCH -7	(Se at No-44)
313	7071/2025	29.01.2025	WP(C)-28329/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-21		(Se at No-44)
314	7072/2025	29.01.2025	ABLAPL-728/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-01-28		(Se at No-44)
315	7073/2025	29.01.2025	WP(C)-13409/2022	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-06-28	WRIT BRANCH -2	(Se at No-6)
316	7074/2025	29.01.2025	ABLAPL-13414/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-12-02	BAIL-1	(Se at No-3)
317	7075/2025	29.01.2025	ABLAPL-14555/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-12-20	BAIL-2	(Se at No-9)

318	7076/2025	29.01.2025	WP (C) - 18429/2024	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2024-08-28		(Seat No-9)
319	7079/2025	29.01.2025	ABLAPL-12832/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-11-20	BAIL-1	(Seat No-6)
320	7084/2025	29.01.2025	WP (C) - 25773/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-10-21		(Seat No-6)
321	7114/2025	29.01.2025	CRLMC-3623/2024	JAYADEV BHOI	GENERAL		Order Dtd. 2024-10-09		(Seat No-6)
322	7118/2025	29.01.2025	ABLAPL-282/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-01-28		(Seat No-6)
323	7119/2025	29.01.2025	BLAPL-9917/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-01-28	BAIL-1	(Seat No-13)
324	7120/2025	29.01.2025	ABLAPL-752/2025	SUNIL KUMAR PALAI	GENERAL		Order Dtd. 2025-01-28	BAIL-2	(Seat No-18)
325	7121/2025	29.01.2025	RVWPET-286/2024	MURALIDHAR BISWAL	GENERAL		Entire Brief		(Seat No-18)
326	7122/2025	29.01.2025	BLAPL-4607/2023	SARBESWAR SAHOO	GENERAL		Entire Brief	BAIL-1	(Seat No-1)
327	7123/2025	29.01.2025	BLAPL-142/2025	RAJUKUMAR SATAPATHY	GENERAL		Entire Document		(Seat No-1)
328	7124/2025	29.01.2025	WP (C) - 29289/2024	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2024-12-16		(Seat No-1)
329	7125/2025	29.01.2025	BLAPL-242/2025	RAJU KUMAR SATAPATHY	GENERAL		Entire Brief	BAIL-1	(Seat No-5)
330	7148/2025	29.01.2025	WP (C) - 14273/2019	B.K. DAS	GENERAL		Order Dtd. 2023-08-02	WRIT BRANCH -8	(Seat No-)

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33 1	7150/2 025	29.01.20 25	WP (C) - 11054/2 016	ADV. TRILOCHA N PANIGRAH I	GENER AL		Order Dtd. 2024- 10-22	WRIT BRANCH -6	(Se at No- 24)
33 2	7208/2 025	29.01.20 25	BLAPL- 10867/2 024	MOHAMMED MUSTAQ ANSARI	GENER AL		Order Dtd. 2025- 01-28	BAIL-1	(Se at No- 13)
33 3	7228/2 025	29.01.20 25	WA- 883/202 2	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2023- 11-13	WRIT APPEAL	(Se at No- 3)
33 4	7244/2 025	29.01.20 25	OJC- 12250/1 999	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2008- 10-29		(Se at No- 3)
33 5	7245/2 025	29.01.20 25	WP (C) - 23727/2 023	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2023- 08-02	WRIT BRANCH -7	(Se at No- 55)
33 6	7246/2 025	29.01.20 25	BLAPL- 617/202 5	GURUPRAS AD BEHERA	GENER AL		Order Dtd. 2025- 01-29		(Se at No- 55)
33 7	7247/2 025	29.01.20 25	CONTC- 4747/20 24	SANDHYAR ANI PANI	GENER AL		Order Dtd. 2025- 01-27	CONTEM PT	(Se at No- 9)
33 8	7248/2 025	29.01.20 25	WP (C) - 11026/2 024	SHOVA KAR	GENER AL		Order Dtd. 2024- 05-20	WRIT BRANCH -1	(Se at No- 3)
33 9	7270/2 025	29.01.20 25	CONTC- 4745/20 24	SANDHYAR ANI PANI	GENER AL		Order Dtd. 2025- 01-27	CONTEM PT	(Se at No- 9)
34 0	7279/2 025	29.01.20 25	CONTC- 4744/20 24	SANDHYAR ANI PANI	GENER AL		Order Dtd. 2025- 01-27		(Se at No- 9)
34 1	7283/2 025	29.01.20 25	WP (C) - 8061/20 20	HIGHER EDUCATIO N DEPARTME NT	GENER AL		Order Dtd. 2020- 05-27	WRIT BRANCH -2	(Se at No- 9)
34 2	7300/2 025	29.01.20 25	CONTC- 4685/20 24	SANDHYAR ANI PANI	GENER AL		Order Dtd. 2025- 01-27		(Se at No- 9)

343	7368/2025	29.01.2025	WP (C) - 3861/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH -7	(Se at No-15)
344	7369/2025	29.01.2025	WP (C) - 1591/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-27		(Se at No-15)
345	7371/2025	29.01.2025	WP (C) - 382/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-24	WRIT BRANCH -2	(Se at No-45)
346	7375/2025	29.01.2025	WP (C) - 27086/2024	KRISHNA CHANDRA SAHU	GENERAL		Order Dtd. 2025-01-24		(Se at No-45)
347	7379/2025	29.01.2025	WP (C) - 32875/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-28		(Se at No-45)
348	7380/2025	29.01.2025	WP (C) - 8012/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-09	WRIT BRANCH -6	(Se at No-25)
349	7384/2025	29.01.2025	WP (C) - 8537/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-12	WRIT BRANCH -5	(Se at No-47)
350	7388/2025	29.01.2025	WP (C) - 35195/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-21	WRIT BRANCH -7	(Se at No-44)
351	7390/2025	29.01.2025	WP (C) - 2511/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-31	WRIT BRANCH -5	(Se at No-23)
352	7393/2025	29.01.2025	WP (C) - 2512/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-31	WRIT BRANCH -5	(Se at No-23)
353	7396/2025	29.01.2025	WP (C) - 2052/2025	KRISHNA CHANDRA SAHU	GENERAL		Order Dtd. 2025-01-28	WRIT BRANCH -5	(Se at No-47)
354	7397/2025	29.01.2025	WP (C) - 8015/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-09	WRIT BRANCH -6	(Se at No-25)
355	7408/2025	29.01.2025	WP (C) - 8014/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-09	WRIT BRANCH -6	(Se at No-25)

									25)
356	7410/2025	29.01.2025	WP (C) - 26951/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-20	WRIT BRANCH -3	(Se at No-28)
357	7421/2025	29.01.2025	WA-14/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Se at No-7)
358	7423/2025	29.01.2025	FAO-300/2003	JAYADEV BHOI	GENERAL		Entire Order	MISC. APPEAL SEC.	(Se at No-2)
359	7425/2025	29.01.2025	WP (C) - 38793/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH -4	(Se at No-52)
360	7430/2025	29.01.2025	WP (C) - 34796/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-05	WRIT BRANCH -3	(Se at No-14)
361	7431/2025	29.01.2025	WP (C) - 32509/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-18	WRIT BRANCH -8	(Se at No-40)
362	7432/2025	29.01.2025	WP (C) - 18630/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-03		(Se at No-40)
363	7433/2025	29.01.2025	WP (C) - 2434/2025	SURYAKAN TA PALAI	GENERAL		Order Dtd. 2025-01-28		(Se at No-40)
364	7434/2025	29.01.2025	WP (C) - 18433/2014	SURYAKAN TA PALAI	GENERAL		Order Dtd. 2025-01-22	WRIT BRANCH -7	(Se at No-48)
365	7437/2025	29.01.2025	WP (C) - 20928/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-06		(Se at No-48)
366	7446/2025	29.01.2025	WP (C) - 20409/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-30		(Se at No-48)
367	7458/2025	29.01.2025	WP (C) - 34797/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-28	WRIT BRANCH -3	(Se at No-14)
368	7459/2025	29.01.2025	WP (C) - 17393/2020	MANOJ KUMAR	GENERAL		Order Dtd. 2022-07-19	WRIT BRANCH	(Se at

			022	RANA				-5	No-32)
369	7460/2025	29.01.2025	MATA-327/2023	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2025-01-29	FIRST APPEAL	(Seat No-4)
370	7462/2025	29.01.2025	WP (C) - 10507/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -6	(Seat No-35)
371	7463/2025	29.01.2025	WP (C) - 41094/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-08	WRIT BRANCH -4	(Seat No-38)
372	7465/2025	29.01.2025	WP (C) - 24772/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-23	WRIT BRANCH -2	(Seat No-34)
373	7474/2025	29.01.2025	WP (C) - 30042/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05	WRIT BRANCH -7	(Seat No-10)
374	7475/2025	29.01.2025	WP (C) - 1893/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH -1	(Seat No-2)
375	7476/2025	29.01.2025	WP (C) - 12200/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -2	(Seat No-9)
376	7477/2025	29.01.2025	WP (C) - 17485/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-14	WRIT BRANCH -8	(Seat No-40)
377	7478/2025	29.01.2025	WP (C) - 27391/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -5	(Seat No-32)
378	7480/2025	29.01.2025	WP (C) - 10297/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -2	(Seat No-6)
379	7481/2025	29.01.2025	WP (C) - 26256/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Seat No-6)
380	7482/2025	29.01.2025	WP (C) - 29551/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -6	(Seat No-24)
38	7484/2	29.01.20	JCRLA-	MAHESWAR	GENERAL		Order Dtd. 2013-	CRIMIN	(Se

1	025	25	54/2007	JATI ADVOCATE	AL		03-13	AL APPEAL	at No- 1)
38 2	7487/2 025	29.01.20 25	BLAPL- 12507/2 024	SHAMBHU PRASAD SAHU	GENER AL		Order Dtd. 2025- 01-29	BAIL-2	(Se at No- 11)
38 3	7488/2 025	29.01.20 25	ABLAPL- 6434/20 24	ASIT KUMAR OTTA	GENER AL		Order Dtd. 2025- 01-29		(Se at No- 11)
38 4	7136/2 025	29.01.20 25	MACA- 495/202 4	MANORANJ AN	GENER AL			MISC. APPEAL SEC.	(Se at No- 7)
38 5	7141/2 025	29.01.20 25	MACA- 667/202 0	MANORANJ AN	GENER AL			MISC. APPEAL SEC.	(Se at No- 1)
38 6	7144/2 025	29.01.20 25	WP (C) - 27719/2 024	D K MOHANTY	GENER AL				(Se at No- 1)
38 7	7146/2 025	29.01.20 25	WP (C) - 30892/2 024	B DAS	GENER AL			WRIT BRANCH -5	(Se at No- 32)
38 8	7147/2 025	29.01.20 25	WP (C) - 30438/2 024	BK PANDA	GENER AL			WRIT BRANCH -8	(Se at No- 43)
38 9	7149/2 025	29.01.20 25	WP (C) - 26710/2 024	A SAHOO	GENER AL				(Se at No- 43)
39 0	7151/2 025	29.01.20 25	MA- 593/200 1	B P MOHANTY	GENER AL			MISC. APPEAL SEC.	(Se at No- 5)
39 1	7168/2 025	29.01.20 25	MACA- 1094/20 12	B P MOHANTY	GENER AL			MISC. APPEAL SEC.	(Se at No- 7)
39 2	7170/2 025	29.01.20 25	RSA- 5/2015	N BEHERA	GENER AL			SECOND APPEAL	(Se at No- 5)
39 3	7172/2 025	29.01.20 25	CONTC- 2169/20 24	B DASH	GENER AL			CONTEM PT	(Se at No- 2)

394	7174/2025	29.01.2025	CRLMC-1264/2013	G SAHOO	GENERAL				(Seat No-2)
395	7175/2025	29.01.2025	RSA-208/2004	B N MUDULI	GENERAL				(Seat No-2)
396	7176/2025	29.01.2025	WP (C) - 1061/2025	I PANDA	GENERAL			WRIT BRANCH -5	(Seat No-20)
397	7177/2025	29.01.2025	WP (C) - 4062/2012	G SAHOO	GENERAL				(Seat No-20)
398	7178/2025	29.01.2025	WPC (OA) - 2584/2015	B SAMAL	GENERAL			OA Branch	(Seat No-1)
399	7179/2025	29.01.2025	WP (C) - 19623/2018	H S PAIKRAY	GENERAL			WRIT BRANCH -8	(Seat No-39)
400	7180/2025	29.01.2025	WP (C) - 31000/2024	I PANDA	GENERAL				(Seat No-39)
401	7181/2025	29.01.2025	SA-173/1985	J P KAR	GENERAL				(Seat No-39)
402	7182/2025	29.01.2025	FA-113/1990	J P KAR	GENERAL				(Seat No-39)
403	7184/2025	29.01.2025	SA-98/2000	J P KAR	GENERAL				(Seat No-39)
404	7186/2025	29.01.2025	CRLMC-4483/2024	J P KAR	GENERAL				(Seat No-39)
405	7188/2025	29.01.2025	CRLMP-2222/2023	J P KAR	GENERAL			WRIT BRANCH -1	(Seat No-4)
406	7190/2025	29.01.2025	CRLMP-2222/2023	J P KAR	GENERAL			WRIT BRANCH -1	(Seat No-4)

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407	7192/2025	29.01.2025	CONTC-7722/2023	M KAR	GENERAL			CONTEMP	(Seat No-1)
408	7194/2025	29.01.2025	CRLMC-253/2025	A K SARANGI	GENERAL				(Seat No-1)
409	7196/2025	29.01.2025	WP(C)-7162/2020	G C JENA	GENERAL			WRIT BRANCH-8	(Seat No-29)
410	7199/2025	29.01.2025	WP(C)-2361/2024	J K KHANDAYA TRAY	GENERAL			WRIT BRANCH-7	(Seat No-48)
411	7203/2025	29.01.2025	CRMC-322/1999	A DAS	GENERAL				(Seat No-48)
412	7204/2025	29.01.2025	WP(C)-36651/2021	M M PANDA	GENERAL			WRIT BRANCH-2	(Seat No-9)
413	7206/2025	29.01.2025	RVWPET-278/2010	M ROUT	GENERAL			CIVIL REVISION	(Seat No-1)
414	7207/2025	29.01.2025	RFA-252/2006	P NAYAK	GENERAL			FIRST APPEAL	(Seat No-3)
415	7209/2025	29.01.2025	FAO-59/2020	L BEHERA	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
416	7210/2025	29.01.2025	OJC-1550/2002	D NAYAK	GENERAL				(Seat No-5)
417	7213/2025	29.01.2025	WP(C)-1904/2024	B N SARANGI	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
418	7215/2025	29.01.2025	WPC(OA)-6/2018	B N SARANGI	GENERAL			OA Branch	(Seat No-1)

419	7217/2025	29.01.2025	WPC (OAP C) - 116/2018	B N SARANGI	GENERAL			OA Branch	(Seat No-1)
420	7219/2025	29.01.2025	BLAPL-179/2025	P K ROUTRAY	GENERAL				(Seat No-1)
421	7221/2025	29.01.2025	ARBP-9/2019	N NAYAK	GENERAL			M.J.C.	(Seat No-1)
422	7224/2025	29.01.2025	ABLAPL-782/2025	K DANG	GENERAL			BAIL-2	(Seat No-7)
423	7226/2025	29.01.2025	BLAPL-4272/2024	D SAMAL	GENERAL				(Seat No-7)
424	7230/2025	29.01.2025	FA-368/1983	S N SHARMA	GENERAL				(Seat No-7)
425	7232/2025	29.01.2025	WP (C) - 29987/2024	P K SWAIN	GENERAL				(Seat No-7)
426	7234/2025	29.01.2025	WP (C) - 14069/2022	T BAG	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
427	7236/2025	29.01.2025	MATA-80/2021	A K PRADHAN	GENERAL			FIRST APPEAL	(Seat No-1)
428	7238/2025	29.01.2025	WP (C) - 30617/2023	K SAHOO	GENERAL			WRIT BRANCH -2	(Seat No-7)
429	7240/2025	29.01.2025	WP (C) - 12732/2014	H K PANDA	GENERAL				(Seat No-7)
430	7241/2025	29.01.2025	CRLMP-1648/2024	L D SAHOO	GENERAL				(Seat No-7)
431	7242/2025	29.01.2025	ABLAPL-	B N	GENERAL				(Seat No-7)

1	025	25	14854/2024	SHADANGI	AL				at No-7)
432	7243/2025	29.01.2025	WA-712/2024	P K NAYAK	GENERAL			WRIT APPEAL	(Se at No-7)
433	7416/2025	29.01.2025	WP (C) - 2102/2002	P K JENA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se at No-118)
434	7424/2025	29.01.2025	SA-411/2001	S K NAYAK	GENERAL			SECOND APPEAL	(Se at No-3)
435	7426/2025	29.01.2025	WP (C) - 4884/2020	S K NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se at No-112)
436	7440/2025	29.01.2025	RSA-419/2015	B. R. SENAPATI	GENERAL		Order Dtd. 2014-11-20	SECOND APPEAL	(Se at No-1)
437	7443/2025	29.01.2025	WP (C) - 1067/2025	JUDHISTH IR SAHOO	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH -5	(Se at No-20)
438	7444/2025	29.01.2025	WP (C) - 27293/2024	JUDHISTH IR SAHOO	GENERAL		Order Dtd. 2025-01-27		(Se at No-20)
439	7445/2025	29.01.2025	WP (C) - 977/2025	JUDHISTI R SAHOO	GENERAL		Order Dtd. 2025-01-29		(Se at No-20)
440	7447/2025	29.01.2025	WP (C) - 964/2025	JUDHISTH IR SAHOO	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
441	7449/2025	29.01.2025	OJC-9449/1993	MANOJ KUMAR PANI	GENERAL		Order Dtd. 1996-01-29		(Se at No-117)
442	7451/2025	29.01.2025	WP (C) - 425/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-28		(Se at No-

									117)
443	7452/2025	29.01.2025	BLAPL-12775/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-28	BAIL-1	(Seat No-2)
444	7455/2025	29.01.2025	BLAPL-12758/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-28	BAIL-1	(Seat No-5)
445	7456/2025	29.01.2025	BLAPL-12741/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-28	BAIL-1	(Seat No-6)
446	7457/2025	29.01.2025	BLAPL-12735/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-28		(Seat No-6)
447	7461/2025	29.01.2025	ABLAPL-14844/2024	K DANGA	GENERAL			BAIL-1	(Seat No-6)
448	7490/2025	29.01.2025	WPC (OA) - 529/2018	S. DAS	GENERAL		Order Dtd. 2024-07-15	OA Branch	(Seat No-1)
449	7499/2025	29.01.2025	CRLMC-4575/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2024-12-11		(Seat No-1)

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